

NHRC notices to Punjab, UP over migrant's travail

Press Trust of India

■ letters@hindustantimes.com

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The rights panel in a statement on Friday observed that it is aware of the unprecedented situation and that the central and state governments are working sincerely to address every issue coming up during the lockdown.

"But it is strange that the pain of the child and the family could be seen and felt by many enroute, except local authorities," the National Human Rights Commission of India (NHRC) said.

Had local authorities been vigilant, some relief could have immediately been provided to the aggrieved family and others facing similar hardships, it said. "The incident amounts to violation of human rights and requires intervention by the NHRC," the rights panel said. The NHRC said, accordingly, it has issued notices to the chief secretaries of Punjab and Uttar Pradesh.

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Had local authorities been vigilant, some relief could have immediately been provided to the aggrieved family and others facing similar hardships, it said. “The incident amounts to violation of human rights and requires intervention by the NHRC,” the rights panel said. The NHRC said, accordingly, it has issued notices to the chief secretaries of Punjab and Uttar Pradesh.

NHRC NOTICES TO UP, PUNJAB OVER MIGRANT CRISIS

LUCKNOW: The National Human Rights Commission (NHRC) on Friday issued notices to the Uttar Pradesh and Punjab chief secretaries and the Agra district magistrate after taking suo motu cognizance of media reports about a migrant worker pulling a suitcase with her child sleeping on it on Agra highway during the Covid-19 lockdown. A spokesperson said the woman was walking all the way from Punjab to Jhansi in UP when she caught the attention of media persons.

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LUCKNOW: The National Human Rights Commission (NHRC) on Friday issued notices to the Uttar Pradesh and Punjab chief secretaries and the Agra district magistrate after taking suo motu cognizance of media reports about a migrant worker pulling a suitcase with her child sleeping on it on Agra highway during the Covid-19 lockdown. A spokesperson said the woman was walking all the way from Punjab to Jhansi in UP when she caught the attention of media persons.

NHRC notices to UP, Punjab chief secretaries, Agra DM

HT Correspondent

■ letters@hindustantimes.com

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A spokesperson for NHRC said the woman was walking all the way from Punjab to Jhansi in Uttar Pradesh when she caught the attention of media persons.

"The commission is aware of the unprecedented situation due to the Covid pandemic, that the central and the state governments are working sincerely to address every issue coming up during the lockdown, but it is



■ **A child fell asleep on a suitcase lugged by his mother in Agra.**

HT PHOTO

strange that the pain of the child and the family could be seen and felt by many people en route, except the local authorities," the spokesperson said.

If the local authorities had been vigilant, some relief could immediately be provided to the aggrieved family and others facing similar hardship, the spokesperson said, adding that the incident amounted to violation of human rights and required intervention by NHRC.

Issuing notices to the chief secretaries of Punjab and Uttar Pradesh and the Agra district magistrate, NHRC called for a detailed report within four weeks in the matter, including the action taken against the responsible officers/ officials and relief/ assistance provided to the victim.

The commission further observed that several news reports about miseries of people had come to its notice during the lockdown, forcing it to intervene in order to sensitise the Central and the state authorities to deal with the situation with an approach of respect to human rights of the public at large, particularly the vulnerable sections of the society.

However, media reports suggested continuing sufferings of the people, particularly the migrant labourers, whose long journey, was not coming to a halt, the spokesperson said.

राष्ट्रीय मानवाधिकार आयोग ने यूपी के मुख्य सचिव और आगरा के जिलाधिकारी को भेजा नोटिस

लखनऊ। राष्ट्रीय मानवाधिकार आयोग ने यूपी के मुख्य सचिव व आगरा के जिलाधिकारी को नोटिस जारी कर उनसे चार सप्ताह में जवाब तलब किया है। आगरा हाईवे पर एक प्रवासी महिला द्वारा सूटकेस पर लाद कर अपने बच्चे को ले जाए जाने के मामले को आयोग ने गंभीरता से लेते हुए इसे मानवाधिकारों का हनन बताया है। आयोग ने लॉकडाउन के दौरान पैदल चल रहे प्रवासी मजदूरों की दिक्कतों को लेकर सामने आ रहे समाचारों पर चिंता जताई है। आयोग ने कहा है कि यह चिंता का विषय है कि इस महिला व उसके बच्चे की तकलीफ को स्थानीय अधिकारियों को छोड़ बाकी सब समझ रहे हैं। ब्यूरो

NHRC notice to government

PNS ■ LUCKNOW

The National Human Rights Commission (NHRC) has issued a show-cause notice to the UP chief secretary and district magistrate of Agra on a report about a woman pulling a suitcase with her small child sleeping half-hung on it on Agra highway.

The migrant woman was walking all the way from somewhere in Punjab to Jhansi till she caught the attention of the media persons.

Taking suo motu cognisance of the incident, the NHRC observed that it was aware of the unprecedented situation and that the Central and the state governments were working sincerely to address every issue coming up during the lockdown, but it was strange that the pain of the child and the family could be seen and felt by many en route except the local authorities.

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intervention by the NHRC," the Commission said in a press release here on Friday.

The NHRC has issued notices to the chief secretaries of Punjab and Uttar Pradesh and the district magistrate of

Agra, calling for a detailed report within four weeks in the matter, including the action taken against the responsible officers/ officials and relief/assistance provided to the victim families.

The NHRC further observed that several news reports about miseries of people had come to its notice during the lockdown, forcing it to intervene in order to sensitise the Central and the state authorities to deal with the situation with an approach of respect to human rights of the public at large, particularly the vulnerable sections of society.

However, media reports suggest continuing sufferings of the people, particularly the migrant labourers, whose long journey is not coming to a halt, it added.

Referring to yet another reported incident of apathy of public authorities and NHRC suo motu cognisance of the matter wherein a female migrant labourer delivered her baby on road and continued her journey within two hours after that on way to Madhya Pradesh from Maharashtra, the Commission observed that such incidents only indicated carelessness and inappropriate approach of the local public authorities who do not bother to come forward to see the reality at the ground.

**NHRC notice to Hry Chief
Secy on 'racial attack'**

Gurugram: The NHRC has issued a notice to the Haryana Chief Secretary and the Gurugram Police Commissioner over alleged racial discrimination and attack on a Manipuri girl in Faizapur village here. Rather than helping the girl, the police discouraged her from filing a complaint, asking her to reach a compromise, it said.

NHRC issues notice to state for 'racial abuse, assault'

NEW DELHI, MAY 15

The National Human Rights Commission (NHRC) has sent notices to the Haryana Government and the Gurugram Police Commissioner over reports that a young Manipuri girl was allegedly racially abused and beaten up by some locals in the city.

She was first abused by an elderly woman in a racial tone and as the altercation started, she was branded "corona" by the crowd, the rights panel said quoting reports. "The National Human Rights Commission

Girl from Manipur was allegedly branded 'corona' by crowd and attacked

has taken suo motu cognisance of media reports that a 20-year-old girl hailing from Manipur was subjected to racial discrimination and brutally attacked by some locals from Faizapur, Gurugram, in Haryana just for passing through the locality on Sunday afternoon," the NHRC said in a statement.

The commission further observed that it is "disgust-

ing" that a girl from the northeastern part of her own country has been subjected to "racial discrimination and physical assault by a local family in the NCR," it said.

Accordingly, a notice has been issued to the Haryana Chief Secretary and the Commissioner of Police, Gurgaon, seeking a detailed report within four weeks along with status of the investigation being conducted by the police after registration of the FIR and relief or counselling provided by the authorities to the victim, the statement said. — PTI

NHRC KIDS

NOTICE

The NHRC has sent notices to the Punjab and Uttar Pradesh governments over reports of a migrant woman pulling a suitcase with her child sleeping half hung on it on the Agra highway during the lockdown. PTI

NHRC seeks report from Haryana Chief Secy, police

SPL CORRESPONDENT

NEW DELHI, May 15: Taking suo motu cognizance of the attack on a girl hailing from Manipur, the National Human Rights Commission (NHRC) has issued a notice to the Chief Secretary of Haryana and the Commissioner of Police, Gurugram, seeking a detailed report on the incident within four weeks, along with the status of the police investigation.

The NHRC also called for records of registration of the FIR, and sought to know the victim's present health condition and the status of the medical treatment being provided to her.

The suo motu cognizance was taken on the basis of media reports that the 20-year-

old girl from Manipur was subjected to racial discrimination, and brutally attacked by some local people at Faizapur, Gurugram, in Haryana while she was passing through the locality on Sunday afternoon.

Attack on Manipur girl

NHRC sources said that the girl was saved by some other people. Significantly, police officials who reached the spot, reportedly asked the victim to settle the issue. However, she called the North East Support Centre and Helpline (NESCH), whose members reached the spot at 8.30 pm on that day. It was only then that the vic-

tim's statement was recorded for registration of an FIR.

The NHRC observed that the media reports, if true, point towards a serious issue of violation of human rights of the victim. Instead of initiating the requisite legal process, the police had asked the victim to compromise. The Commission observed that it was disgusting that a woman from the North Eastern part of her own country had been subjected to racial discrimination and physical assault by a local family in the NCR region.

Apparently, the police personnel failed to take necessary action, the NHRC observed, adding that they should have realised the impact of trauma and mental agony the woman was undergoing due to the tragic incident.

Attack on Manipuri woman: NHRC sends notices to Haryana govt, cops

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NEW DELHI: The National Human Rights Commission (NHRC) has sent notices to the Haryana government and the Gurgaon police commissioner over reports that a young Manipuri woman was allegedly racially abused and beaten up by some locals in the city.

The woman from Manipur was first abused by an elderly woman in a racial tone and, as the altercation started, she was accused of “spreading corona” by a crowd that had gathered, the rights panel said quoting reports.

“The National Human Rights Commission has taken suo motu cognisance of media reports that a 20-year-old girl hailing from Manipur, was subjected to racial discrimination and brutally attacked by some locals from Fazilpur Jharsa, Gurugram, Haryana, just for passing through the locality on Sunday afternoon,” the NHRC said in a statement.

The commission further observed that it is “disgusting” that a woman from northeastern part of her own country has been subjected to “racial discrimination and physical assault by a local family in the NCR,” it said.

Accordingly, a notice has been issued to the chief secretary, Government of Haryana, and the commissioner of police, Gurgaon, seeking a detailed report, within four weeks along with status of the investigation being conducted by the police after registration of the FIR and relief or counselling provided by the authorities to the victim, the statement said.

The commission would also like to know about the present health condition of the victim and the status of the medical treatment being provided to her by the district authorities, the statement added.

The incident took place at around 6.30pm on last Sunday, May 10.

गर्भवती प्रवासी मजदूर के सरेराह प्रसव पर मानवाधिकार आयोग नाराज

जनसत्ता ब्यूरो
नई दिल्ली, 15 मई।

प्रवासी गर्भवती महिला मजदूर का सरेराह प्रसव होने की घटना को राष्ट्रीय मानवाधिकार आयोग ने गंभीरता से लिया है। सतना मध्यप्रदेश की निवासी यह गर्भवती मजदूर महाराष्ट्र के नासिक से पति के साथ पैदल ही सतना जा रही थी। रास्ते में धुले में उसे प्रसव पीड़ा हुई। उसने बच्चे को जन्म दिया और महज दो घंटे आराम करके फिर सफर पर निकल पड़ी।

आयोग ने इस घटना की मीडिया में आई खबर का खुद संज्ञान लेते हुए महाराष्ट्र और मध्यप्रदेश सरकारों को नोटिस जारी कर दिए। दोनों राज्यों के मुख्य सचिवों से चार हफ्ते के भीतर जवाब मांगा है और विस्तृत विवरण देने को कहा है। महिला और शिशु दोनों के स्वास्थ्य की स्थिति व उन्हें दी गई सहायता का ब्यौरा देने को भी कहा है।

इस घटना को आयोग ने सरकारी तंत्र की घोर लापरवाही बताया है। साथ ही महिला और नवजात शिशु के मानवाधिकार हनन का मामला भी माना है। यह मातृत्व के प्रति भी अमानवीयता है। प्रवासी मजदूरों का पूर्णबंदी में उत्पीड़न और मुश्किलों से बचाने के लिए किए गए सरकारी उपायों का भी आयोग ने ब्यौरा मांगा है। आयोग ने हैरानी जताई है कि जिस गर्भवती महिला को आराम, समुचित देखभाल, दवा और पौष्टिक आहार दिया जाना चाहिए था उसे गर्मी में सैकड़ों किलोमीटर पैदल सफर करने को मजबूर किया गया।

गुरुग्राम में युवती से मारपीट पर सरकार को नोटिस

गुरुग्राम : बादशाहपुर थाना इलाके के गांव फाजिलपुर झाड़सा में 10 मई को मणिपुर की रहने वाली 20 वर्षीय युवती के साथ हुई मारपीट के मामले में राष्ट्रीय मानवाधिकार आयोग ने स्वतः संज्ञान लिया है। इस मामले में आयोग ने हरियाणा के मुख्य सचिव व गुरुग्राम के पुलिस आयुक्त को नोटिस जारी कर चार सप्ताह के भीतर जवाब देने को कहा गया है। (जासं)

NHRC NOTICES TO UP, PUNJAB OVER MIGRANT CRISIS

LUCKNOW: The National Human Rights Commission (NHRC) on Friday issued notices to the Uttar Pradesh and Punjab chief secretaries and the Agra district magistrate after taking suo motu cognizance of media reports about a migrant worker pulling a suitcase with her child sleeping on it on Agra highway during the Covid-19 lockdown. A spokesperson said the woman was walking all the way from Punjab to Jhansi in UP when she caught the attention of media persons.

हरियाणा सरकार, गुरुग्राम पुलिस आयुक्त को एनएचआरसी का नोटिस

नई दिल्ली। राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) ने हरियाणा सरकार के मुख्य सचिव और गुरुग्राम पुलिस आयुक्त को नोटिस जारी किया है। नोटिस कुछ स्थानीय लोगों द्वारा एक मणिपुरी महिला के साथ कथित नस्लभेदी टिप्पणी और मारपीट पर जारी किया गया है। चार हफ्तों के अंदर विस्तृत रिपोर्ट मांगी है और प्राथमिकी दर्ज किये जाने के बाद पुलिस की जांच की स्थिति और पीड़िता को मुहैया कराई जा रही राहत के बारे में भी बताने को कहा गया है। आयोग ने मीडिया में आई खबरों का स्वतः संज्ञान लेते हुए यह कार्रवाई की है। आयोग ने खबरों का जिक्र करते हुए कहा कि 20 वर्षीय युवती से पहले एक उम्रदराज महिला ने दुर्व्यवहार किया और उनके बीच कहा-सुनी शुरू होने पर भीड़ ने युवती को 'कोरोना' कह कर पुकारा। दरअसल रविवार दोपहर मणिपुर की रहने वाली 20 वर्षीय युवती के साथ गुरुग्राम के फैजपुर में कुछ स्थानीय लोगों ने उस वक्त नस्लीय दुर्व्यवहार किया और उस पर हमला किया जब वह वहां से जा रही थी। एजेंसी

सोते बच्चे के साथ सूटकेस खींचने पर यूपी को नोटिस

नई दिल्ली | एजेन्सी

लॉकडाउन के दौरान आगरा राजमार्ग पर कए प्रवासी महिला के सोती बच्ची के साथ सूटकेस खींचने के मामले में राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) ने पंजाब और उत्तर प्रदेश सरकारों को नोटिस जारी किया है।

आयोग ने शुक्रवार को कहा कि हैरानी की बात है कि बच्चे और उसके परिवार के दर्द और तकलीफ को स्थानीय अधिकारियों को छोड़कर रास्ते में मिलने वाले कई लोगों ने महसूस किया। अगर स्थानीय अधिकारी सतर्क होते तो उस परेशान परिवार और ऐसी तकलीफों का सामना कर रहे अन्य लोगों कुछ



राहत तत्काल पहुंचाई जा सकती थी। उसने कहा कि यह घटना मानवाधिकार के उल्लंघन के समान है। उसने पंजाब तथा उत्तर प्रदेश के मुख्य सचिवों और आगरा के जिला मजिस्ट्रेट को नोटिस जारी कर चार हफ्ते के भीतर विस्तृत रिपोर्ट मांगी है।

NHRC issues notice to state for 'racial abuse, assault'

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The National Human Rights Commission (NHRC) has sent notices to the Haryana Government and the Gurugram Police Commissioner over reports that a young Manipuri girl was allegedly racially abused and beaten up by some locals in the city.

She was first abused by an elderly woman in a racial tone and as the altercation started, she was branded "corona" by the crowd, the rights panel said quoting reports. "The National Human Rights Commission

Girl from Manipur was allegedly branded 'corona' by crowd and attacked

has taken suo motu cognisance of media reports that a 20-year-old girl hailing from Manipur was subjected to racial discrimination and brutally attacked by some locals from Faizapur, Gurugram, in Haryana just for passing through the locality on Sunday afternoon," the NHRC said in a statement.

The commission further observed that it is "disgust-

ing" that a girl from the northeastern part of her own country has been subjected to "racial discrimination and physical assault by a local family in the NCR," it said.

Accordingly, a notice has been issued to the Haryana Chief Secretary and the Commissioner of Police, Gurgaon, seeking a detailed report within four weeks along with status of the investigation being conducted by the police after registration of the FIR and relief or counselling provided by the authorities to the victim, the statement said. — PTI

**NHRC notice to Hry Chief
Secy on 'racial attack'**

Gurugram: The NHRC has issued a notice to the Haryana Chief Secretary and the Gurugram Police Commissioner over alleged racial discrimination and attack on a Manipuri girl in Faizapur village here. Rather than helping the girl, the police discouraged her from filing a complaint, asking her to reach a compromise, it said.

NHRC takes cognisance of racial attack

NEWDELHI: The National Human Rights Commission on Friday took suo motu cognisance of a racial attack on a woman from Manipur in Haryana. The 20-year-old was allegedly subjected to racial discrimination and brutally attacked by locals from Faizapur, Gurugram in

Haryana just for passing through the locality on Sunday afternoon.

Reportedly, she was saved by people and police were called.

The NHRC noted, "The police instead of initiating the requisite legal process, asked the victim to

compromise. Accordingly, a notice has been issued to the chief secretary and the commissioner of police, Gurugram, calling for a detailed report within four weeks along with status of the investigation and counselling provided by the authorities to the victim."

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NHRC notices to Punjab, UP over reports of woman pulling suitcase with child

Press Trust of India

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NEW DELHI: The National Human Rights Commission (NHRC) has sent notices to the Punjab and Uttar Pradesh governments over reports of a migrant woman pulling a suitcase with her child sleeping half hung on it on the Agra highway during the ongoing novel coronavirus-induced lockdown.

The rights panel in a statement on Friday observed that it is aware of the unprecedented situation and that the central and state governments are working sincerely to address every issue coming up during the lockdown.

“But it is strange that the pain of the child and the family could be seen and felt by many en route, except local authorities,” the NHRC said.

Had local authorities been vigilant, some relief could have immediately been provided to the aggrieved family and others facing similar hardships, it said.

“The incident amounts to violation of human rights and requires intervention by the NHRC,” the rights panel said.

The NHRC said, accordingly, it has issued notices to the chief secretaries of Punjab and Uttar Pradesh and the district magistrate of Agra, seeking a detailed report within four weeks, including action taken against officials responsible, and relief and assistance provided to the victim family.

The commission observed that “several news reports about miseries of people have come to its notice during the lockdown, forcing it to intervene in order to sensitise central and the state authorities to deal with the situation with an approach of respect to human rights of the public at large, particularly the vulnerable sections of society”.

However, media reports suggest continuing sufferings of people, particularly migrant labourers, whose long journeys are not coming to a halt, it said.

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LUCKNOW: The National Human Rights Commission (NHRC) on Friday issued notices to the Uttar Pradesh and Punjab chief secretaries and the Agra district magistrate after taking suo motu cognizance of media reports about a migrant worker pulling a suitcase with her child sleeping on it on Agra highway during the Covid-19 lockdown. A spokesperson said the woman was walking all the way from Punjab to Jhansi in UP when she caught the attention of media persons.

प्रदेश के मुख्य सचिव और आगरा के डीएम को नोटिस

लखनऊ। राष्ट्रीय मानवाधिकार आयोग ने यूपी के मुख्य सचिव व आगरा के जिलाधिकारी को नोटिस जारी कर चार सप्ताह में जवाब तलब किया है। आगरा हाईवे पर एक प्रवासी महिला द्वारा सूटकेस पर लाद कर बच्चे को ले जाए जाने के मामले को आयोग ने गंभीरता से लेते हुए इसे मानवाधिकारों का हनन बताया है।

आयोग ने लॉकडाउन के दौरान पैदल प्रवासी मजदूरों की दिक्कतों संबंधी समाचारों पर चिंता जताई है। आयोग ने कहा कि पंजाब से झांसी जा रही महिला द्वारा अपने बच्चे को सूटकेस पर रख तक घसीटते हुए ले जाए जाने का तथ्य सामने आया है। इसके अलावा भी कई मामले प्रकाश में आ रहे हैं। आयोग ने कहा है कि यह चिंता का विषय है कि इस

**मानवाधिकार आयोग ने
चार हफ्ते में मांगा जवाब**



**आगरा: सूटकेस पर बच्चे को
लाद कर ले जाने का मामला**

महिला व उसके बच्चे की तकलीफ को स्थानीय अधिकारियों को छोड़ बाकी सब समझ रहे हैं। इस मामले में आयोग ने नोटिस जारी करते हुए चार सप्ताह में विस्तृत रिपोर्ट तलब की है। आयोग ने यह भी पूछा है कि इस मामले में दोषी अधिकारियों के खिलाफ क्या कदम उठाए गए। ब्यूरो

मानवाधिकार आयोग का जिलाधिकारी को नोटिस

जागरण संवाददाता, आगरा: राष्ट्रीय मानवाधिकार आयोग ने एक सूटकेस पर बच्चे को खींचती मां के वीडियो का संज्ञान लिया है और नोटिस जारी कर डीएम आगरा से जवाब तलब किया है।

आगरा हरिपर्वत थाना क्षेत्र में सड़क पर एक सूटकेस पर बच्चे को खींचती मां का वीडियो बेतहाशा वायरल हुआ है। आयोग ने पंजाब, उत्तर प्रदेश के मुख्य सचिव और आगरा के डीएम को नोटिस भेजा है।

पंजाब से उत्तर प्रदेश के महोबा जा रहे थे मजदूर

पंजाब से कुछ प्रवासी मजदूर उत्तर प्रदेश के महोबा जाने के लिए निकले थे। इन मजदूरों के साथ महिलाएं और बच्चे भी थे। बुधवार को जब ये लोग आगरा पहुंचे तो इनके साथ मौजूद करीब आठ साल का बच्चा थककर लटक गया। बच्चे की मां अपने बच्चे की थकावट के चलते अपना सफर नहीं रोकना चाहती थी, इसलिए

उसने बच्चे को अपने ट्रॉली बैग पर आँधे मुंह लिटाया और ट्रॉली बैग को खींचने लगी।

सपा के बाद कांग्रेस भड़की

इस मामले को लेकर पूर्व मुख्यमंत्री व सपा राष्ट्रीय अध्यक्ष अखिलेश यादव ने ट्वीट किया था। अब कांग्रेस की जिला अध्यक्ष मनोज दीक्षित व कांग्रेस के प्रदेश सचिव अमित सिंह ने कहा कि शासन प्रशासन की संवेदनाएं बिल्कुल मर चुकी हैं।

अफसर सत्ता की चापलूसी में व्यस्त है और मंत्री व सांसद सत्ता की मलाई खाने में व्यस्त है। इस मामले में डीएम प्रभु एन सिंह के खिलाफ कड़ी कार्रवाई होनी चाहिए। कांग्रेस ने डीएम के उस बयान की निंदा की है, जिसमें उन्होंने कहा था कि हम जब छोटे थे और अपने पिताजी के साथ कहीं जाते थे तो हम अटैची पर बैठ जाया करते थे। इस बारे में डीएम प्रभु एन सिंह से बातचीत का प्रयास हुआ पर उनसे बातचीत नहीं हो सकी।